GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3031 ANSWERED ON:24.04.2012 DUES OF FCI Ponnam Shri Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government owes huge amount to the Food Corporation of India as arrears; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Food Subsidy is released to Food Corporation of India (FCI) for the subsidized foodgrains distributed under Targeted Public Distribution System and Other Welfare Schemes and for keeping buffer stock at 95% of the FCI's claim on provisional basis. Balance 5% subsidy is released on receipt of final claim from FCI after the accounts for the respective years are audited. Final claim of balance 5% food subsidy of Rs. 146.64 crore for 2009-10 received from the FCI is pending as on date for want of clarification from the FCI.

In addition, the following amounts are due to FCI from other Ministries in respect of foodgrains distributed by the FCI under their welfare schemes:

- S.No. Ministry Amount (Rs. in crore)
- 1. Ministry of Rural Development 2471.22
- 2. Ministry of Human Resource Development 129.40
- 3. Ministry of External Affairs 131.59